GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 1816 TO BE ANSWERED ON MARCH 06, 2018

URBAN HOMELESS PEOPLE

No. 1816 SHRI GAURAV GOGOI:
SHRI JYOTIRADITYA M. SCINDIA:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:-

- (a) whether the Government is aware that the number of urban homeless people in various States have increased in the past few years;
- (b) if so, whether the Supreme Court has directed the Union Government as well as some State Governments to prepare a roadmap for the implementation of the National Urban Livelihood Mission (NULM) schemes for the urban homeless;
- (c) if so, the details of action taken by the Union Government as well as the State Governments regarding preparation of the roadmap or a Vision document on the issue; and
- (d) the number of urban homeless in the country as on 31 January, 2018, State/UT-wise?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF HOUSING & URBAN AFFAIRS [SHRI HARDEEP SINGH PURI]

- (a): As per census 2011, total urban houseless population in India is 9,38,348. The guidelines of Scheme for Shelter for Urban Homeless (SUH) under Deendayal Antyodaya Yojana National Urban Livelihoods Mission (DAY-NULM), provide for systematic third party surveys to be undertaken in cities/ towns by the local bodies in order to assess the number of homeless in need of shelters. The Scheme is being implemented by States/UTs.
- (b)& (c): A Committee was constituted as per Order of Hon'ble Supreme Court, interalia, to carry out verification of shelter under SUH and utilization of funds under DAY-NULM. On the recommendations of the Committee, Government has allowed taking building on rent and refurbishing them for operating shelter as an interim arrangement, and creation of a web portal for uploading information about shelters. Model shelter designs had been circulated earlier to the states/UTs. Further, Hon'ble Supreme Court vide its recent Order dated 08.11.2017, had directed three states of Haryana, Uttar Pradesh and West Bengal to furnish a road map for establishment of shelters for urban homeless. Further, on the states of Haryana has been circulated, vide letter dated 18.12.2017 of the ministry of Housing and urban Affairs, to all other States/UTs.
- (d): The State/UT-wise list is at Annexure.

State-wise Houseless Population in India as per census 2011

States/	Houseless Population (in numbers)					
Union Territories	Total	Rura	1	Urban		
		Population	% age	Population	% age	
Andhra Pradesh*	145,211	69,354	47.8	75857	52.2	
Arunachal Pradesh	1556	1243	79.9	313	20.1	
Assam	12,919	10,392	80.4	2527	19.6	
Bihar	45,584	32,993	72.4	12591	27.6	
Chhattisgarh	24,214	17,681	73.0	6533	27.0	
Goa	3,051	1,358	44.5	1693	55.5	
Gujarat	144,306	59,484	41.2	84822	58.8	
Haryana	51,871	28,082	54.1	23789	45.9	
Himachal Pradesh	4,098	3,226	78.7	872	21.3	
Jammu & Kashmir	19,047	8,199	43.0	10848	57.0	
Jharkhand	23,391	16,424	70.2	6967	29.8	
Karnataka	76,735	41,262	53.8	35473	46.2	
Kerala	11,853	4,092	34.5	7761	65.5	
Madhya Pradesh	146,435	80,380	54.9	66055	45.1	
Maharashtra	210,908	99,535	47.2	111373	52.8	
Manipur	3,061	1,730	56.5	1331	43.5	
Meghalaya	1,241	1,064	85.7	177	14.3	
Mizoram	152	48	31.6	104	68.4	
Nagaland	876	532	60.7	344	39.3	
Orissa	34,061	20,008	58.7	14053	41.3	
Punjab	46,714	28,340	60.7	18374	39.3	
Rajasthan	181,544	108,308	59.7	73236	40.3	
Sikkim	277	245	88.4	32	11.6	
Tamil Nadu	50,929	13,812	27.1	37117	72.9	
Tripura	3225	1873	58.1	1352	41.9	
Uttar Pradesh	329,125	148,196	45.0	180929	55.0	
Uttarakhand	11,824	6,268	53.0	5556	47.0	
West Bengal	134,040	29,073	21.7	104967	78.3	
A & N Islands	95	30	31.6	65	68.4	
Chandigarh	4,139	6	0.1	4133	99.9	
Dadra & Nagar Haveli	1,004	723	72.0	281	28.0	
Daman & Diu	737	146	19.8	591	80.2	
Delhi	47,076	352	0.7	46724	99.3	
Lakshadweep	0	0	-	0	-	
Pondicherry	1,590	82	5.2	1508	94.8	
India 2011	1,772,889	834,541	47.1	938348	52.9	

Source: Primary Census Abstract: Houseless Population, office of the Registrar General and Census Commissioner, India.

Note: *: Andhra Pradesh means the erstwhile State of Andhra Pradesh i.e., the area now comprising the present-day State of Andhra Pradesh and Telangana.